

[English]

SHRIG.M.C. BALAYOGI (Amalapuram) : Sir, Konaseema area in East Godavari District of Andhra Pradesh is just like an island with a population of about 20 lakhs surrounded by River Godavari and also with internal canals. Every year the fury of floods is taking a heavy toll of human lives as well as considerable loss to rich coconut and other cash crops. Fertile land too is lost due to erosion and large number of coconut trees in coastal area are washed away. Due to lack of proper transport facilities by road, people have to depend on boats to reach mainland and many a time people lost their lives in boat tragedies. The recent boat tragedies on 13th June and 19th August, 1991 took the lives of 24 poor people.

To facilitate easy approach to mainland few bridges across River Goutham at Yedurilanka - Yanam ferry point, Mukteswaram - Kotpalli and Bodasakuru - Pasariapudi are a necessity to avoid tragedies. The construction of these bridges will also be useful to ONGC Gas Authority of India Limited due to their increased drilling activities. At least if one bridge at Yedurilanka - Yanam ferry point is sanctioned immediately, the people of this area will be grateful. In this bridge construction, Government of Pondicherry too evinced keen interest and even expressed their willingness to earmark funds in their Eighth Plan.

I urge, through you, Sir, to impress upon the Government to sanction construction of bridge at Yedurilanka - Yanam ferry point with the active financial participation of ONGC Gas Authority of India Limited. (Interruptions)

[Translation]

SHRI VILASRAO NAGNATHRAO GUNDEWAR (Hingoli) : Mr. Speaker, Sir, through this House, I would like to draw the attention of the Union Home Minister and the U.P. Government towards an incident which had taken place in Rampur village of Uttar Pradesh on 19th August. On that day, some Harijan women after having a darshan of their deity were returning from the Shiv Temple of Bhamkhwa village of Rampur

district, some armed muslim goondas kidnaped them. They looted and gang-raped them. In this incident, a number of young woman were kidnapped and kept by the muslim goondas in their custody for three days. One of those Harijan women collapsed on that account and other two are still in a serious condition.

The main accused of this case was Babar, son of Babber, resident of village Bagl, police station Purana Ganj in district Rampur. There were also about 20-25 muslim goondas involved along with him.

The F.I.R. could be lodged only when the people belonging to Shiv Sena and few other Hindu organisations such as Bajrang Dal started agitation by blocking roads. In spite of it, the police registered the F.I.R. of this case as an ordinary case of looting. None has been arrested till today and criminals are roaming freely and threatening those who speak against them. The most unfortunate part of the matter is that a former Minister of U.P. Government and M.L.A. of the constituency is patronising the criminals openly. A Former M.P. who is trying to become a Governor of any state is also providing open patronage to them. I urge upon the Central Government through this House to direct the U.P. Government to take stern action against the culprits.

SHRI RAMSAGAR (Barabanki) : Mr. Speaker, Sir, I want to draw the attention of this august House and Government to an important matter. Nutritious food medicines are not being distributed regularly for the last many month under the Government aided Child Development projects. Even the employees are not being paid their salaries and allowances regularly resulting in discontentment among them and work in the Projects coming to a standstill. Government should pay attention to this important matter. I would also like to point out that when the Aanganwadi worker held country-wide demonstrations last time, the previous Government gave an assurance to them that they would be regularised, but the present Government have not paid any attention to it. So, I would request Government through you to

pay special attention for regularising these employees .

SHRI SUKDEO PASWAN (Araria): Sir, I hail from Araria which lies in the north of Bihar. We cultivate jute on large scale in Araria, Saharasa, Purnia and Madhepura districts. The rate of jute last year was Rs. 500 to 800 per quintal, but this year, it is only Rs. 300 to 400 per quintal. When I discussed the matter with the honorable Minister, he told me that a J.C.I. purchase centre was opened, but when I rang up there, it was found that it was not opened yet. I urge the Government to open this centre and raise the jute price to Rs. 800 to 1000 per quintal.

SHRI VIRENDRA SINGH (Mirzapur): Mr. Speaker, Sir, till today I used to speak in the House on the basis my physical valour. Today, I wish to thank your gracious self for giving me an opportunity to speak in the House.

MR. SPEAKER: Is it an intellectual arena?

SHRI VIRENDRA SINGH : Intellect resides only in a healthy body. Mr. Speaker, Sir, I want to draw Government's attention to Kanodia Chemical factory in Sonbhadra of Mirzapur, which releases effluence in the nearby Rihand Dam, the water of which is supplied to 5-6 lakh population living there which have a deleterious affect on their health. Though the matter was taken up with the Government, but no action has so far been taken to check this pollution. I urge upon the Government through you to check the release of affluence of Kanodia Chemicals into Rihand Dam.

[English]

SHRI K. MURALEE DHARAN (Calicut) : Sir, I would like to raise the matter regarding the working hours of Central Schools. All Central Government offices are working five days a week but Central Schools are working six days a week. It is requested that the five-day week be introduced in Central Schools also, and medium of instruction for

Social Studies, which is Hindi, should be changed to English for the sake of students convenience.

[Translation]

SHRI RAM NARAIN BERWA (Tonk) : Mr. Speaker, Sir, I want to draw your attention to the Jaipur-Sawai Madhopur broad gauge line which is being constructed in district headquarters of Tonk (*Interruptions*)

[English]

MR. SPEAKER : You have done many times, today, you allow others to speak.

[Translation]

SHRI RAM NARAIN BERWA : This line should be linked to Tonk. I want to draw your attention that the Britishers gave two provinces to settle Pindri dacoits. One of them was Tonk and Second was Bhopal. Sir, even after 44 years of India's independence, many tribals in Tonk have not even seen the train yet. My area has much potential for industrial development if the railway facilities are extended there. But in the absence of railway facilities there, problems of poverty, unemployment and backwardness are becoming more acute day by day. The survey work for linking Tonk district headquarters by railway line was completed long ago. In 1957, the then Railway Minister, Babu Jagjivan Ram had given an assurance in a public meeting that Tonk would be linked by a railway line, but till today, Government did not pay any attention to implement that assurance. The people of Tonk should not be deprived of railway facility on the pretext of economic crisis. I urge upon the Railway Minister through you to link Tonk city headquarters to the Jaipur-Sawai Madhopur. Provision should be made in the present budget for this purpose. Its survey has already been completed. Thank you.

[English]

SHRI PALA K.M. MATHEW (Idukki) : Sir, I would like to draw your attention to the miserable condition of the Indian students in